

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.530/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

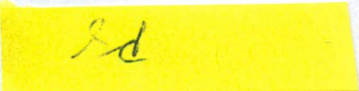
Name of the Company		Universal Construction Co.-Versus-Matrix Fertilizer & Chemicals Ltd.		
Under Section		8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

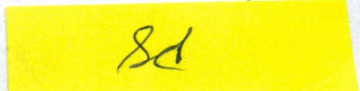
ORDER

No one is present from either side.

Petitioner has not complied with the order dated 24.10.2017 for making effective service of notice on the Corporate Debtor and file affidavit of service within 3 days from 24.10.2017.

List on 23.11.2017.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)